Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) provide insurance cover to unorganised workers. Pradhan Mantri Jeevan Jyoti Bima Yojana provides life insurance cover of ₹ 2 lakh on payment of premium of ₹ 330 per annum. PMJJBY is available to people in the age group of 18 to 50 years. Pradhan Mantri Suraksha Bima Yojana provides insurance coverage of ₹ 2 lakh on accidental death or full disability and ₹1 lakh on partial disability on payment of premium of ₹12/- per annum. The scheme is available to people in the age group 18 to 70 years. The total premium of ₹342/- is shared equally between the State Government and Central Government.

Ministry of Labour and Employment launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM) Yojana in February, 2019 which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of ₹3,000/- on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is ₹15,000/- or less and not a member of EPFO/ESIC/NPS can Join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

A draft Code on Social Security 2019 has been prepared by amalgamating, simplifying and rationalizing the relevant provisions of the existing Nine Central Labour Acts relating to social security for organised and unorganised sector workers which aims towards expansion of coverage of social security.

Setting up of Employment Commission

1861. LT. GEN. (DR.) D.P. VATS (RETD.): SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- whether any proposal is under consideration with Government to set up an Employment Commission in the country to generate employment avenues;
 - (b) if so, the details thereof;
- whether the existing mechanism to create employment avenues is not adequate; and

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(d) if so, the extent to which the setting up of Employment Commission is going to solve unemployment problem in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) There is no proposal for setting up an Employment Commission.

Employment generation coupled with improving employability of the youth is the priority concern of the Government. Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast-tracking various projects involving substantial investment and increasing public expenditure on schemes such as Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

Pradhan Mantri Mudra Yojana (PMMY) has been initiated by Government inter alia, for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities.

Pradhan Mantri Kaushal Vikas Yojana (PMKVY) is the flagship scheme of the Ministry of Skill Development & Entrepreneurship (MSDE). The objective of this Skill Certification Scheme is to enable a large number of Indian youth to take up industryrelevant skill training that will help them in securing a better livelihood.

Besides these initiatives, flagship programmes of the Government such as Make in India, Digital India, Swachh Bharat Mission, Smart City Mission, Atal Mission for Rejuvenation and Urban Transformation, Housing for All, Infrastructure development and Industrial corridors have the potential to generate productive employment opportunities. Ministries/ Departments/ States run skill development schemes across various sectors to improve the employability of youth and also facilitate placements. Schemes such as the National Apprenticeship Promotion Scheme (NAPS) wherein Government reimburses 25 per cent of the stipend payable to apprentices also enhances employability of the youth to access employment.

Government has also implemented the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for jobseekers and employers for job matching in a dynamic, efficient and responsive manner and has a repository of career content.

Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) was launched with the objective to incentivise employers for creation of new employment. Under the scheme, Government of India was paying Employer's full contribution *i.e.* 12% towards EPF and EPS both (as admissible from time to time) for a period of three years to the new employees through EPFO. The last date for registration under PMRPY was 31st March, 2019. The beneficiaries registered upto 31st March, 2019 will receive the benefit for 3 years from the date of registration under the scheme.

Unorganised sector workers in social security schemes

1862. DR. L. HANUMANTHAIAH:

SHRI RAJMANI PATEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) number and percentage of workers in the unorganised sector who have been included in various social security schemes provided by the Ministry, Statewise;
- (b) whether Government has undertaken measures to identify and register unorganised sector workers in social security schemes, if so, details thereof and if not, reasons therefor:
- (c) whether Government has undertaken measures to identify and register unorganised workers, if so, details thereof, coverage data, time line for completion, State-wise, if not, reasons therefor;
- (d) whether Government has undertaken measures to ensures compliance of the unorganised sector with labour legislation; and
 - (e) if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) In order to provide social security